

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: HYDERABAD

O.A.NO.1515/96

DATED:7-12-98.

Between:

G.Kanaka Durgaiah.

..... Applicant.

And

- 1.The Senior Divl.Personnel Officer,
S.C.Railway, Guntakal.
- 2.The Divl.Railway Manager, S.C.Railway, Guntakal.
- 3.The Chief Personnel Officer, S.C.Railway,
Rail Nilayam, Secunderabad.

..... Respondents.

Counsel for the Applicant : Mr.G.V.Subba Rao.

Counsel for the Respondents:Mr.V.Rajeswara Rao.

CORAM:

THE HON'BLE MR.R.RANGARAJAN: MEMBER (ADMN)

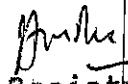
AND

THE HON'BLE MR.B.S.JAI PARAMESHWAR: MEMBER (JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.G.V.Subba Rao, for the applicant and Mr.V.Rajeswara Rao
for the respondents.

List it for orders on 16-12-98. The selection proceedings will
be produced on that day.

 16/12/98
Deputy Registrar.

Copy to:-

- 1.The Sr.Divl.Personnel Officer, S.C.Rly., Guntakal.
- 2.The Divl.Railway Manager, S.C.Railway, Guntakal.
- 3.The Chief Personnel Officer, S.C.Rly., Rail Nilayam, Secunderabad.
- 4.One copy to Mr.G.V.Subba Rao, Advocate, CAT, Hyd.
- 5.One copy to Mr.V.Rajeswara Rao, SC for Rlys, CAT, Hyd.
- 6.One duplicate copy.

ghm/

CC-60-27

II COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 7-12-98

ORDER/JUDGMENT

MA/R.A./G.P.No.

in

DA.NO. 1515/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

Despatch

(1754)

